

**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD BENCHES "A": HYDERABAD  
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER  
AND  
SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

ITA Nos. 211, 212, 213, 214, 215 & 216/H/2021 A.Ys.: 2010-11, 2011-12, 2012-13, 2013-14, 2015-16 & 2016-17		
Satyanarayana Reddy Manne, Hyderabad.  PAN - ADYPM 2116L	Vs.	Asst. Commissioner of Income-tax, Central Circle - 3(1), Hyderabad.
(Appellant)		(Respondent)
Assessee by:		Shri Kiran Manohar
Revenue by:		Shri Rajendra Kumar, CIT-DR
Date of hearing:		15/12/2021
Date of pronouncement:		16/12/2021

**ORDER**

**PER BENCH:**

At the time of hearing of these appeals, the assessee has placed on record an application dated 27<sup>th</sup> October, 2021 requesting for the permission to withdraw his appeals. The learned Departmental Representative did not raise any objection to such prayer. We, therefore, permit the assessee to withdraw his appeals, which hereby stand dismissed as withdrawn.

2. In the result, all the appeals of the assessee are dismissed as withdrawn. A copy of this common order be placed in the respective case files.

Pronounced in the open court on 16<sup>th</sup> December, 2021.

**Sd/-  
(S.S. GODARA)  
JUDICIAL MEMBER**

**Sd/-  
(L. P. SAHU)  
ACCOUNTANT MEMBER**

Hyderabad, Dated: 16<sup>th</sup> December, 2021.

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*Copy to :*

1	<i>Shri Satyanarayana Reddy Manne, Plot No. 591, Road No. 31, Jubilee Hills, Hyderabad - 500 001</i>
2	<i>ACIT, Central Circle - 3(1), Aayakar Bhavan, Basheerbagh, Hyderabad.</i>
3	<i>Pr. CIT(Central), Hyderabad</i>
4	<i>ITAT, DR, Hyderabad.</i>
5	<i>Guard File.</i>